

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

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**C.P. No.60/179/2019 Date of decision: 09.1.2020
O.A. No.60/419/2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MR. MOHD. JAMSHED, MEMBER (A).**

...

Rajnish Kumar

**... PETITIONER
VERSUS**

1. Major Deepak Singh, Garrison Engineer (Utility), O/o Chief Engineer, Headquarter, Western Command, Chandimandir.
2. Major General Sanjeev Jain, Chief Engineer, Head Quarter, Western Command, Chandimandir, Panchkula.

... RESPONDENTS

PRESENT: Sh. Karan Singla, counsel for the petitioner.

ORDER (Oral)

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SANJEEV KAUSHIK, MEMBER (J):-

1. Learned counsel for the petitioner seeks permission to withdraw this C.P. enabling him to file execution application.
2. Dismissed as withdrawn.

**(MOHD. JAMSHED)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 09.1.2020.
Place: Chandigarh.

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